

ORISSA ORDINANCE No. 12 OF 1985

THE ORISSA CONTINGENCY FUND (AMENDMENT)
ORDINANCE, 1985

[Promulgated by the Governor on the 29th October 1985, published in an extraordinary issue of the *Orissa Gazette*, dated the 2nd November 1985.]

AN

ORDINANCE

TO AMEND THE ORISSA CONTINGENCY FUND ACT, 1967

WHEREAS the Legislature of the State of Orissa is not in session;

AND WHEREAS, the Governor of Orissa is satisfied that circumstances exist which render it necessary for him to take immediate action to amend the Orissa Contingency Fund Act, 1967 in the manner hereinafter appearing;

NOW, THEREFORE, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution, the Governor of Orissa is pleased to make and promulgate the following Ordinance in the Thirty-sixth Year of the Republic of India.

Short title
and com-
mencement.

1. (1) This Ordinance may be called the Orissa Contingency Fund (Amendment) Ordinance, 1985.

(2) It shall come into force at once.

Orissa Act
18 of 1967
to be tempo-
rarily
amended.

2. During the period of operation of this Ordinance, the Orissa Contingency Fund Act, 1967 (hereinafter referred to as the principal Act) shall have effect subject to the amendment specified in section 3. Orissa Act 18 of 1967.

Amendment
of section 2
Orissa Act
18 of 1967.

3. In section 2 of the principal Act, to sub-section (1), the following proviso shall be added, namely:—

“Provided that during the period of operation of the Orissa Contingency Fund (Amendment) Ordinance, 1985 this sub-section shall have effect subject to the modification that for the words “twenty crores of rupees”, the words “seventy crores of rupees” shall be substituted.” Orissa Ordinance No. 12 of 1985.

Dated the 29th October
1985

B. N. PANDE
GOVERNOR OF ORISSA

ORISSA ORDINANCE NO. 13 OF 1985

THE ORISSA MOTOR VEHICLES TAXATION (SECOND
AMENDMENT) ORDINANCE, 1985

[Promulgated by the Governor on the 27th November 1985, published in an extraordinary issue of the *Orissa Gazette*, dated the 27th November 1985.]